

**Allotment of industrial buildings at
Jhandewalan, Delhi**

3782. DR. A.K. PATEL :

SHRI C. JANGA REDDY :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of multi storeyed industrial and trading buildings constructed at Jhandewalan; Delhi;

(b) when these buildings were completed and the total cost thereof;

(c) whether basic amenities have been provided therein; and

(d) whether these buildings have been allotted, if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The Directorate of Industries, Delhi Administration have on 4 storeyed flatted factories complex at Jhandewalan consisting of 7 blocks.

(b) The construction of flatted factory building was completed in 1985. The total project is however yet to be completed. The total cost of the project will be known only after its completion.

(c) Yes Sir.

(d) Yes Sir, in 1985.

(Translation)

**Unauthorised construction on D.D.A.
land in east Delhi**

3783. SHRI KAMLA PRASAD RAWAT : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether DDA had demolished unauthorised constructions in Chandar Vihar, a trans-Yamuna colony in Mandawali Fazalpur in January, 1984 and erected fencing at some places;

(b) whether some persons have been selling/occupying this land again by removing the fencing erected there; and

(c) if so, the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) The fencing of the area was removed at some places and certain unscrupulous persons occupied some portion of the land.

(c) Action for re-fencing after clearing the new unauthorised construction has been initiated by DDA.

(English)

Financial assistance for N.C.R.

3784. DR. B.L. SHAILESH : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any action plan has since been prepared for development of the satellite towns identified under the National Capital Region of Delhi;

(b) if so, the broad features thereof;

(c) the progress made so far in developing the necessary infrastructure in this respect; and

(d) the funds provided for this project during the financial year 1987-88 and whether any part of these funds will also be made available to the State Governments concerned; if so, its estimated, State-wise, capital outlay therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) The Interim Development Plan (IDP) for the NCR identifies 8 towns/complexes (Viz. Meerut, Hapur, Bulandshar-Khurja, Panipat, Rohtak, Rewari-Bhiwadi-Dharuhera, Palwal & Alwar) for